

Date	Office Report	Orders
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(5)

OA.2586/90
OA.2673/90

64, 65.

21.10.1991.

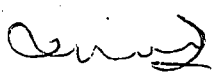
Present: Shri R.R. Rai, counsel for the applicant.

Shri M.L. Verma, counsel for the respondents.

The learned counsel for the applicant states that the impugned order of suspension has been revoked by the respondents. In view of this, he does not wish to pursue the present application. The application is, therefore, disposed of without passing any formal orders.

There shall be no orders as to cost.


(B.N. DHOUNDIYAL)
MEMBER(A)


(P.K. KARTHA)
VICE CHAIRMAN(J)

kam.

